

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.230/92

Date of Order: 16.3.199

BETWEEN:

M.Rama Babu

.. Applicant.

A N D

1. The Union of India  
rep. by its Secretary,  
Dept. of Personnel and  
training - Central  
Secretariat, North  
Block, New Delhi.
2. The Union Public Service  
Commission rep. by its  
Secretary, Dholapur House,  
New Delhi.
3. The Government of Andhra  
Pradesh, rep. by its Chief  
Secretary, Secretariat  
Buildings, Hyderabad.
4. Commissioner of Land Revenue  
and Special Chief Secretary  
~~(to Govt. of A.P.,~~ Station  
Road, Nampally, Hyderabad.
5. The Special Chief Secretary  
to the Govt. of A.P.,  
Revenue Dept., Secretariat,  
Secretariat Buildings,  
Hyderabad.

.. Respondents.

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Counsel for the Applicant .. Mr.Y.Suryanarayana

Counsel for the Respondents, 1 and 2 .. Mr.N.Bhaskara Rao, ~~and~~

Counsel for the Respondents, 3 to 5 .. Mr.D.Panduranga Reddy,  
S. C for A.P. Govt.

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CORAM:

HON'BLE SHRI R.BALASUBRAMANIAN, MEMBER(ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER(JUDL.)

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(Order of the Division Bench delivered by  
Hon'ble R.Balasubramanian, Member(Admn.) ).

Copy to:-

1. Secretary, Department of Personnel and Training, Union of India, Central Secretariat, North Block, New Delhi- 110001.
2. Secretary, Union Public Service Commission, Dholpur House, New Delhi.
3. Chief Secretary, Govt., of Andhra Pradesh, Secretariat Buildings, Hyderabad.
4. Commissioner of Land Revenue and Special Chief Secretary to Govt., of A.P., Station Road, Nampally, Hyd-bad.
5. The Special Chief Secretary to the Govt., of A.P., Revenue Department, Secretariat, Secretariat Buildings, Hyderabad.
6. One copy to Sri. Y.Suryanarayana, advocate, CAT, Hyd-bad.
7. One copy to Sri. N.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
8. One copy to Sri. D.Panduranga Reddy, Spl. counsel for A.P. State.
9. One spare copy.

Rsm/-

This application coming up for admission and upon perusing the application and on hearing. Mr.Y.Suryanarayana, Advocate for the applicant, Mr.N.Bhaskara Rao and Mr.D.Panduranga Reddy, Advocate for the respondents are present, We find that as of now the applicant does not come within the zone of consideration. His seniority is a matter stated to be pending before the State Government regarding notional seniority in the categories of Deputy Tahsildar/Deputy Collector. In the circumstances we do not find that the applicant has made out a case for his name to be considered by the selection committee at the current sitting. It is not that the applicant will not have any remedy in the event of getting his due seniority in the category of Deputy Tahsildar/Deputy Collector. In that event it is, open to him to approach this Tribunal for a review Selection Committee if necessary. With the above observation we dispose of this OA at the admission stage itself.

R.Balasubramanian  
(R.BALASUBRAMANIAN)  
Member (Admn.)

T.Chandrasekhara Reddy  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: 16th March, 1992.

(Dictated in the Open Court)

Deputy Registrar (Judl.)

sd

O.A. 23.07.92

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

DR  
95/3

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

MR.

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
M(JUDL)

AND  
THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

DATED: 16/3/1992

ORDER/JUDGMENT:

R.A.C.A. M.A.N.

in

O.A.Nc.

23.07.92

T.A.No.

(W.P.No.)

Admitted and interim directions issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.

Central Administrative Tribunal  
DESPATCH

24.7.92  
HYDERABAD BENCH

Spare copy taken to  
CD Purpose  
on 10/3/93.  
CD No. 13/93.  
10/3/93.